

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 9267/2021

JAI KARAN SINGH

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

IA No. 54286/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 54285/2021 - EXEMPTION FROM FILING O.T.

IA No. 54284/2021 - EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 29-10-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
[IN CHAMBER]

For Petitioner(s) Mr. Sudhir Mendiratta, AOR (N.P.)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.54284/2021, which is an application filed by the petitioner seeking exemption from surrendering.

No one is present to press this application.

The present application stands dismissed for non-prosecution.

The petitioner is directed to surrender and file the Custody Certificate within two weeks from today.

(ARUSHI SUNEJA)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
BRANCH OFFICER